

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**STARRED QUESTION NO. 182**  
**TO BE ANSWERED ON 24<sup>th</sup> DECEMBER,2018**

**EXPORT OF LIVE ANIMALS**

\*182. PROF. K.V. THOMAS:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has banned the export of live animals like goats and buffaloes to foreign countries, especially to Gulf Countries; and
- (b) if so, the details thereof and the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री सुरेश प्रभु )

THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI SURESH PRABHU)

a) and b): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK SABHA  
STARRED QUESTION NO. 182 FOR ANSWER ON 24<sup>th</sup> DECEMBER, 2018  
REGARDING “EXPORT OF LIVE ANIMALS”.**

**(a) & (b):** As per ITC (HS) 2018 Schedule 2 - Export Policy for live animals (Annexure 1), live exotic birds ( except Albino Budgerigars, Budgerigars, Bengali finches, White finches, Zebra finches) are prohibited for export. Live horses (Kathiawari, Mariwari and Manipuri breed), live cattle and buffaloes, Live camels and other camelids and Jawa Sparrow are in restricted category under ITC (HS), 2018 Schedule2-Export Policy, where export is permitted under license from the Directorate General of Foreign Trade. All other live animals, including goats, are freely exportable to all countries.

To keep a check on the decrease in population of Indian breeds of equines and on the export of Indian superior germplasm of camel and milch animals and for overall conservation and development of indigenous breeds, the export of above live animals, has been kept under restricted/prohibited category. Further, keeping live animals under restricted category has been made to ensure that export/import of milch animals takes place strictly as per the guidelines of export/import of bovine germplasm issued by Department of Animal Husbandry, Dairying and Fisheries (DAHDF).

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**ITC (HS), 2018**  
**SCHEDULE 2 – EXPORT POLICY**  
**CHAPTER -1**  
**LIVE ANIMALS**

**NOTE: 1**

The term “Cattle” covers cows, oxen, bulls and calves

**NOTE: 2**

Export of wild animals and their products as defined in Wild Life (Protection) Act, 1972 including their part prohibited. See restrictions in Part A for details.

**NOTE: 3**

Germplasm of cattle is classified in heading 0511

S.No.	Tariff Item HS Code	Unit	Item Description	Export Policy	Policy Conditions
9	0101 21 00 <sup>1</sup> 0101 29 10 0101 29 90	u	Live Horses – Kathiawari, Marwari and Manipuri breeds	Restricted	Exports permitted under licence.
10	0102 21 10 <sup>2</sup> 0102 21 20 0102 29 10 0102 29 90 0102 31 00 0102 90 10 0102 90 90	u	Live Cattle and buffaloes	Restricted	Exports permitted under licence.

<sup>1</sup> HS Code 010110 exist till 2009 Policy. However, the same was replaced with 01012100 in 2012 and 2017 Import policy. Accordingly new Codes added

<sup>2</sup> HS Code 01021010 exist till 2009 Policy. However, the same was replaced with 0102 21, 0102 29 and 0102 31 0102 90 in 2012 and 2017 Import policy. New Codes added

11	0106 13 00 <sup>3</sup>	u	Camel and other camelids (Camelidae)	Restricted	Exports permitted under licence
12	0106 31 00 0106 32 00 0106 33 00 <sup>4</sup> 0106 39 00	u	Live exotic birds except the following species of exotic birds, policy of which is indicated against each	Prohibited	Not permitted to be Exported
13	0106 32 00	u	(i) Albino budgerigars	Free	Subject to pre-shipment Inspection
14	0106 32 00	u	(ii) Budgerigars	Free	Subject to pre-shipment Inspection
15	0106 39 00	u	(iii) Bengali finches	Free	Subject to pre-shipment inspection
16	0106 39 00	u	(iv) White finches	Free	Subject to pre-shipment inspection
17	0106 39 00	u	(v) Zebra finches	Free	Subject to pre-shipment inspection
18	0106 39 00	u	(vi) Jawa sparrow	Restricted	Exports permitted under license.  A certificate from the Chief Wildlife warden of the concerned State from where exotic birds (Jawa Sparrow) have been procured to the effect that the birds to be exported are from Captive Bred Stock. Exports if allowed shall be subject to pre-shipment inspection and CITES certificate

<sup>3</sup> Replaced with 01061300 as per Import Policy 2017

<sup>4</sup> New HS Code 0106 33 00 (Ostriches, emus) added as per the Import Policy 2017